

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 3463
TO BE ANSWERED ON 23.03.2026

IMPLEMENTATION STATUS OF PM VISHWAKARMA YOJANA

3463. SHRI GOLLA BABURAO:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) details of trades included under PM Vishwakarma Yojana;
- (b) status of implementation of PM Vishwakarma since its implementation, year-wise and State-wise;
- (c) whether it is a fact that trades like lakhara (engaged in making and sale of lacquer and glass bangles), painter, garland-maker/flower stringer/florist and women who designs on saris are not included under PM Vishwakarma; and
- (d) if so, the reasons thereof and steps taken/proposed to take to include them under the scheme?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (d): PM Vishwakarma scheme was launched on 17.09.2023, to provide end-to-end holistic support to artisans and craftspeople of 18 traditional trades who work with their hands and tools.

The scheme benefits artisans and craftspeople engaged in the 18 approved trades, particularly those who have acquired their skills through the traditional guru–shishya parampara.

The details of the 18 trades included in PM Vishwakarma are (i) Carpenter (ii) Boat Maker (iii) Armourer (iv) Shilpi Dhatu (v) Hammer and Tool Kit Maker (vi) Locksmith (vii) Goldsmith (viii) Potter (ix) Sculptor Stone breaker (x) Cobbler/Shoemsmith/Footwear artisan (xi) Mason (xii) Basket/Mat/Broom Maker/Coir Weaver (xiii) Doll & Toy Maker (Traditional) (xiv) Barber (xv) Garland maker (xvi) Washerman (xvii) Tailor and (xviii) Fishing Net Maker.

Status of implementation of PM Vishwakarma since its implementation, year-wise and State-wise is at **Annexure I & II**.

Annexure-I referred in reply of the Rajya Sabha unstarred question no. 3463 for answer on 23.03.2026.

Year-wise status of implementation of PM Vishwakarma scheme

S. no.	Year	Successful Registration	Basic Skill Training	Loans sanctioned	Toolkit Delivered
1	2023-24	8,40,240	2,34,580	-	-
2	2024-25	21,12,945	19,07,967	3,92,122	1,45,411
3	2025-26 (upto 18.03.26)	46,815	2,28,615	1,91,211	12,90,640

Annexure-II referred in reply of the Rajya Sabha unstarred question no. 3463 for answer on 23.03.2026.

State-wise status of implementation of PM Vishwakarma scheme (as on 18.03.26)

S. no.	State/U.T.	Successful Registration	Basic Skill Training	Loans sanctioned	Toolkit Delivered
1	ANDAMAN & NICOBAR ISLANDS	1,057	609	140	258
2	ANDHRA PRADESH	2,22,947	1,75,833	56,872	85,987
3	ARUNACHAL PRADESH	7,196	1,571	262	81
4	ASSAM	1,18,861	94,707	15,649	49,837
5	BIHAR	1,62,053	1,12,704	24,632	62,059
6	CHANDIGARH	775	293	77	47
7	CHHATTISGARH	1,16,442	81,399	11,380	40,020
8	DELHI	2,619	978	216	111
9	GOA	18,575	11,878	1,175	5,706
10	GUJARAT	2,14,064	1,85,051	49,316	1,40,282
11	HARYANA	41,366	31,848	7,684	19,379
12	HIMACHAL PRADESH	19,701	12,972	2,108	6,279
13	JAMMU AND KASHMIR	1,54,881	133,709	14,553	95,584
14	JHARKHAND	43,737	31,432	6,852	16,400
15	KARNATAKA	5,72,108	4,82,416	1,28,639	3,37,210
16	KERALA	22,344	12,880	5,600	5,378
17	LADAKH	4,189	2,655	609	2,111
18	LAKSHADWEEP	697	447	19	42
19	MADHYA PRADESH	2,78,022	2,23,653	56,236	1,22,082
20	MAHARASHTRA	2,83,298	2,11,548	62,925	1,34,936
21	MANIPUR	18,132	11,562	2,213	2,225
22	MEGHALAYA	4,725	746	75	129
23	MIZORAM	3,397	1,373	102	126
24	NAGALAND	4,550	1,910	401	49
25	ODISHA	106,312	84,368	19,020	48,852
26	PUDUCHERRY	902	266	163	60
27	PUNJAB	13,040	8,326	1,882	2,733
28	RAJASTHAN	2,51,982	2,16,589	62,774	145,688
29	SIKKIM	3,407	1,483	334	402
30	TELANGANA	89,040	65,117	28,928	31,037
31	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	918	594	166	406
32	TRIPURA	20,273	15,888	4,459	4,368
33	UTTAR PRADESH	1,78,031	1,41,678	16,378	69,912
34	UTTARAKHAND	20,357	12,679	1,494	6,275

*Govt. of Tamil Nadu and West Bengal have not yet constituted State Monitoring Committee under PM Vishwakarma.